

Central Administrative Tribunal
Principal Bench

CP No.150/2004 In
OA No.1964/2002

New Delhi this the 29th day of June, 2004

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Kuldip Singh, Member (J)

1. Shri A.K. Aggarwal,
S/o Shri Jai Prakash,
R/o MG-1/80, Vikaspuri,
New Delhi-110018.
2. Smt. Rashmi Gupta,
W/o. Shri R.D. Gupta,
R/o F-97, Vikaspuri,
New Delhi-110018.
3. Smt. Kanta Kalia,
W/o Shri O.P. Kalia,
R/o E-14, Sarita Vihar,
New Delhi.
4. Shri H.H. Das,
S/o Late Shri K.C. Das,
R/o 499, Sector-3, R.K. Puram
New Delhi.
5. Smt. Beena Anand,
W/o Shri Vinod Anand
R/o Quarter No. 663, Sector-IX,
R.K. Puram, New Delhi.
6. Dr. S.N. Sharma,
S/o Late Shri A. Sharma,
R/o L-103, Sarojini Nagar,
New Delhi-110023.
7. Shri A.K. Chopra,
S/o Shri Wishan Dass,
R/o 3-P, CPWD Complex,
Vasant Vihar, New Delhi-57.
8. Dr. R.P. Pathak,
S/o M.D. Pathak,
R/o 104, Pocket-3, Sector-19
Dwarka, New Delhi-110045.
9. Shri Kachhal Prabhakar,
S/o Late Shri I.S. Kachhal
R/o 6/2, Gali No. 5,
Vishwas Nagar, Shahdara,
Delhi-110032.
10. Shri Sanjeev Bajaj,
S/o Shri Ram Nath Bajaj
R/o 23/11, East Patel Nagar,
New Delhi-110008.
11. Shri Pankaj Sharma,
S/o Shri M.B. Sharma
R/o 808, Sector-6,
Bahadurgarh, Haryana.

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12. Shri Pankaj Kumar,
S/o Shri Triloki Nath,
R/o S-411, Nivedita Kunj,
Sector-X, R.K.Puram,
New Delhi-110022.
13. Shri Verinder Kumar,
S/o Late Shri Kishan Das Kapoor,
R/o. 65/A-1, Sector-VII,
Rohini, Delhi-110085.
14. Shri Vikas Kumar Jain,
S/o Shri Virender Kumar Jain
R/o A-1, Tikona Park, Jawala Nagar,
Shahdara, Delhi.
15. Shri Naresh Kumar,
S/o Shri Ram Swaroop,
R/o 81-N, CGHS Complex
Vasant Vihar, New Delhi-110057.
16. Shri R.K. Chaudhary,
S/o Shri V.R. Chaudhary,
R/o 28, Nishkam CGHS Ltd.,
Plot No.23, Pocket-6, Phase-I
Nasirpur, Dwarka, New Delhi-45.
17. Shri K.S. Bhandar,
S/o Shri Madan Singh Bhandari,
R/o X-263, Sarojini Nagar,
New Delhi-110023.
18. Shri Bimal Kumar Munzni,
S/o late Shri N. Munzni,
R/o G-290, Nanak Pura,
New Delhi-110021.
19. Shri Rajesh Khanna,
S/o Shri O.P. Khanna,
R/o F-105, Nanak Pura,
New Delhi-110021.
20. Shri C.S. Negi,
S/o Shri B.S. Negi,
R/o 457, Sector-5, Pushp Vihar,
New Delhi-110017.
21. Shri K. Hanumantha,
S/o Late Shri Kenjalar,
R/o S-411, Nivedita Kunj
Sector-X, R.K. Puram,
New Delhi-110022.
22. Dr. K.K. Mishra,
S/o Shri V.K. Mishra,
R/o. T-62, Nagalirazapur,
Nizammuddin, New Delhi-13.
23. Shri C.B. Sarma,
S/o Late Shri C.S. Murthy,
R/o Flat No.63, Pocket-1,
Sector-12, Dwarka,
New Delhi-45.

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24. Shri S.K. Jain,
S/o Late Shri N.K. Jain,
R/o 207/11, Prakash Mohalla,
East of Kailash,
New Delhi-110065.
25. Shri C.Srishailam,
S/o Shri C.Chinnaiah,
R/o Q.No.F-1826, Netaji Nagar,
New Delhi-110023.
26. Shri Mukesh,
S/o Shri Sham Lal,
R/o C-6/111-A, Keshav Puram,
Lawrence Road,
New Delhi-110035.
27. Smt.Pushpa Rani,
W/o Shri Gora Chand Mahapatra,
R/o Plot 16, floor 3rd,
C-22, Mangalam Apartments,
Vasundhara Enclave, Delhi.
28. Shri Rajiv Gupta,
S/o Mr.Raj Kumar Gupta,
R/o 18-B, DDA Phase-I,
Qutab Enclavem,
Katwaria Sarai, New Delhi.
29. Mr. Mumtaz Ahmed Ansari,
S/o Mr.Wali Ahmed,
R/o Flat No.89, Azad Apartments,
Plot No.111, I.P.Extension,
Patparganj, Delhi-92. ...Applicants

(By Advocate: Shri R.V. Sinha)

versus

1. Shri V.K. Duggal,
Secretary,
Ministry of Water Resources,
Shram Shakti Bhawan,
New Delhi.
2. Dr. A.K. Dhawan,
Director,
Central Soil and Materials Research
Station (CSMRS),
Olof Palme Marg, Hauz Khas,
New Delhi-110016. ...Respondents.

(By Advocate: Shri K.C.D.Gangwani)

ORDER (Oral)

Hon'ble Shri Kuldeep Singh, Member (J)

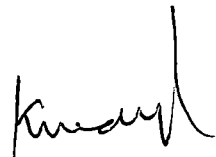
Directons of the court having been complied as is
clear from the the compliance affidavit filed by

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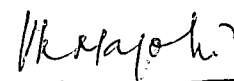
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respondents, CP stands disposed of. Notices to the respondents are discharged. If still aggrieved, applicants will be at liberty to challenge the same.


(Kuldip Singh)
Member (J)

cc.


(V.K. Majotra)
Vice Chairman (A)

29.6.07